

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-25/2003/2721/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri B.K. Chetri,
Special Judge, CBI, Assam,
Addl. CBI Court No.3,
Chandmari, Guwahati.

Dated Guwahati the 16th May, 2018.

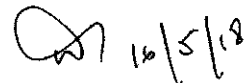
Sub: **Casual Leave along with station leave permission.**

Refs:- Your letter No. SPL/CBI-3/35/CL(O)/356/E, dtd. 14.05.2018,

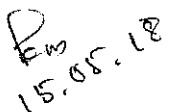
Sir,

With reference to the above, I am directed to inform you that your prayer for Casual Leave on 21.05.2018, 22.05.2018 and 23.05.2018 along with station leave permission from the evening of 19.05.2018 till the evening of 23.05.2018, has been ~~granted~~ [✓] ~~rejected~~.

Yours faithfully,

 16/5/18

JOINT REGISTRAR (VIGILANCE)

 15.05.18